## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



C.P. NO. 68/1998 in O.A. NO.2196/1992

New Delhi this the 8th day of December, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

Y. P. Vadhera S/O M. L. Vadhera, Ex. Dy. Chief Engineer (Constn.), Northern Railway, Kashmeri Gate, R/O A-104, Anand Vihar, Vikas Marg Extn., Delhi-110092.

... Applicant

( By Shri B. S. Mainee, Advocate )

## -Versus-

- Shri D. P. Tripathi,
  Secretary,
  Ministry of Railways,
  Railway Board, Rail Bhawan,
  New Delhi.
- 2. Shri S. P. Mehta, General Manager, Northern Railway, Baroda House, New Delhi.
- Shri R. K. Sarkar, Chief Administrative Officer (Constn.), Northern Railway, Kashmeri Gat, Delhi.
   Respondents

( By Shri D. S. Mahendru, Advocate )

## O R D E R (ORAL)

## Shri Justice K. M. Agarwal :-

The learned counsel for respondents submitted that the directions of the Tribunal have been carried out. The learned counsel for applicant does not dispute the correctness of the statement. Accordingly, this contempt petition has become

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infructuous and it is hereby dismissed as having become infructuous. Rule nisi, if any shall stand discharged.

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( K. M. Agarwal ) Chairman

( K. Muthukumar ) Member (A)

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